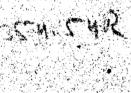
# RESUME OF WORK DONE BY LOK SABHA

# (EIGHTH LOK SABHA — SECOND SESSION)

(13th March to 20th May, 1985)





LOR SARHA SECRETALIAT NEW DELHI June 1985/Junetha 1997 (Saka)

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(13th March to 20th May, 1985)



## LOK SABHA SECRETARIAT NEW DELHI

June, 1985/Jyaistha, 1907 (Sake)

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## (C) 1985 By LOE SARHA

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#### PREFACE

This publication contains a brief resume of work done by Lok. Sabha during the Second Session of Eighth Lok Sabha, 1985.

New Dulii; June 7, 1985 SUBHASH C. KASHYAP, Secretary-General

. }

Jyaistha 17, 1907 (Saks)

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# RESUME OF WORK DONE BY LOK SABHA DURING THE SECOND SESSION OF EIGHTH LOK SABHA—MARCH—MAY, 1985

#### 1. DURATION OF SESSION

Date of commencement .	•	•	•	•	•	•	•	13 March, 1 <b>985</b>
Date of adjournment sine die								20 May, 1985
Date of prorogation								s8 May, 1985
Number of days of sittings								48
Number of hours of sittings		•						340 hours and 42 minutes

#### 2. ADJOURNMENT MOTION

#### Leave not granted

Subject 	Name of Member	Date on which brought before the House	Remarks
Failure of the Government and intelligence Agency to prevent terrorist activities which took a heavy toll of human life in Delhi, Haryana, U.P., Punjab and Rajasthan in a wave of bomb explosions on the 10th and 11th May, 1985 which created panic and a sense of insecurity among the people paralysing the normal life.	Shri C. M: dhav Reddy	13-5-85	The Sperker gave his consent. As less than 50 Members rose the Sperker declared that leave was not granted.

3. BILLI-S

(f) Governancest Mile

7. Z	, '				,	
Progress/ Remarks	6	Passed, as	Passed	Passed	Pased	Passed
No. of amend-ments carried	80	12	:	:	:	:
No. of amend- ments tabled	7	35	:	•	:	:
Time	9	H M	0 07	<b>:</b>	0 03	0 03
Date of discuss- sion in Lok Sabba	r.	8-5-85 9-5-85 10-5-85 (Consideration and passing)	25-3-85 (Consideration and passing)	28-3-85 (Consideration and passing)	20-3-85 (Consideration and pasing)	20-3-85 (Consideration and passing)
Date of laying on the Table on the Table (in the case of Rills passed by Kalya Sabha)	+	:	:	19-3-85	:	:
Date of introduction	3	16-3-85	16-3-85	:	20-3-85	20-3- <b>85</b> §
Title of the Bill in in the Title of the Bill in in the title of the Bill in the Bill		The Finance Bill, 1985.	The Compulsory Deposit Scheme (Infome-tax Payers) Amendment Bill, 1985.	The Handlooms (Reservation of Articles for Production) Bill, 1985, as passed by Rajon Sabba.	4. The Appropriation (Railways) No. 3 Bill, 1985. 20-3-85	8. The Appropriation (Railways) No. 4 Bill, 1985. 20-3-85
R. S.	-	.:	ĸ	್	÷	<b>.</b>

Passed	Passed	Passed	Passed	Pascd	Passed
_	. <b>:</b>			,	• :
3 61			0 35		s 03
27-9-85 (Consideration and passing)	27-3-85 28-3-85 (Consideration and passing)	25-3-85 (Consideration and passing)	25-3-85 (Consideration and passing)	25-3 85 (Consideration and passing)	25-3-85 26-3-85 (Consideration and passing)
21-3-85	22-3-85	:	: .		
The Bhopal Gas Leak Disaster (Processing o Garms) Bill, 1985, as passed by Rajra Sabha.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1985, as passed by Rajve Sabha.	The Estate Duty (Distribution ) Amendment Bi 1) 22-3-85 1985.	The Union Duties of Excise (Distribution) Amend: 22-3-85 ment Bill, 1985.	The Additional Duties of Excise (Goods of Special 22-3-85 Importance) Amendment Bill, 1985.	1 The National Security (Amendment) Bill, 1955. 23-3-85
9	* 1	8	ર્ક	<b>⊕</b>	ı. <b>Y</b>

The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Bhopal Gas Leak Disaster (Processing of Claims) Ordinance, 1985 (No. 1 of 1985).

The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1985 (No. 2 of 1985). :

@ Discussed together.

The motion for consideration of the Bill was discussed together with the (i) Statutory Resolution seeking approval of the continuance in force of the Proclamition dated 6-10-1983 in respect of the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months w.e.f. 6-4-1985 (ii) General Discussion on the Budget for the State of Punjab for the year 1985-86 (iii) Demands for Crants on Account in respect of the Budget for the State of Punjab for 1985-86 and (iv) Supplementary Demands for Grants in respect of Punjab for the year 1984-85.

•					,	•	•	
	α	ø	*	S.		.		
	The Mental Health Bill, 1981, st introduced in Raine	:	:	H M s3-4-83 o ot (Motion for concurr.	:	:	Motion for concurrence adopted.	
		**************************************		ence in the recomme- endation of Rafya Sabha for refer- ence of the Bill to a Joint Gom- mittee)			<b>.</b> -	
	The Government of Union Territories (Amend- ment) Bill, 1985.	25-3-85	:	26-3-85 0 21 (Convideration and passing)	:	:	Passed	
	The Appropriation (No. 3) Bill, 1985.	25-3-85	:	25-3-85 (Counderation	:	:	Passed	4
	The Appropriation (Vote on Account) Bill, 1985-	25-3-85	:	and passing) 25-3-85 (Consideration	:	:	Passed	
	The Purjab Appropriation (Vote on Account) 26-3-85 Bill, 1985.	26-3-85	. :,	and passing)  26-3-85 (Consideration and passing)	:	:	Passed	
	The Punjab Appropriation (No.2) Bill, 1985-	26-3-85	:	26-3-85 (Consideration and passing)	:	:	Pused	
	The Manopolies and Restrictive Trade Practices (Amendulant) Bill, 1985.	9-4-85	:	15-5-85 16-5-85 (Consideration and passing)	: :	: .	Passed	
	The High Court and Supreme Court Judges (Con- ditions of Service) Amendment Bill, 1985.	9-4-85	:	14-5-83 15-3-83 (Consideration and passing)	œ.	:	P. C.	

									-	
Ž	Passed	Pased	Pending 1/	Pascd	Passed	Passed	Pased	Passed, as amended.	Passed	ea Companjes
:	:	:	:	:	:	:	:	,	:	of the T
2	:	<b>5</b> 0	:	:	•	:	:	ş	:	disar prova
8	5 0	8	:	8	88 88	<b>8</b> 8		7 28	s 33	ion scoking
13-5-85 14-5-85 (Consideration and passing)	7-5-85 (Consideration and passing)	16-5-85 (Lonsideration and passing)	:	15-5 85 (Consideration and asving)	16-5-85 17-5-85 (Consideration and passing)	뛽	17-5-85 (Gonsideration and passing)	20-5-85 (Carideration	P sst g) 18-5-85 (Consideration and p ssing)	of he git were licensed excepter with he Statutory Rasolution seeking disapproval of the Tea Companies
:	:	10-5-85	:	:	15-5-85	:	:	:	:	ther with
7-5-85	7-5-85	:	13-5-85	13-5-85	:	15-5-85	16-5-85	8-5-85	18-5-85	aber pant
The Tea Computes (Acquisition and Transfer of Sick Tea Units) Bill, 1985.	The Appropriation (No. 4) Bill, 1985.	The Payment of Bonur (Amendment) Bill, 1985, as passed by Rayse Sabba.	The State Financial Corporations (Amendment) 19-5-85 Bill, 1985.	The Gynage (Amendment) Bill, 1985.	The Grap inics (Amendment) Bill, 1985, as passed by Rame Sable.	The Ardhra Pratrib Legislative Courcil (Abolive 15-5-85 tio.) Bill, 1985.	The Arms (Amendment) Bill, 1985.	The Terrorie and Disruptive Activities (Prevent. 18-5-85 tion) Bill, 1985.	The Secreties Contracts (Regulation) 18 Amendment Bill, 1985	Tre min for confirming of he Silwe l'oued exerter with the
• 50	ä	8	€.	<b>*</b>	55	æ	72	<b>8</b>	<b>6</b> 6	

#### SUMMARY

s. Bills pending at	the e	nd of	he la	st sc	sion	•	• `	•				Nil
2. Bills Introduce	d.									;		23
3. Bills opposed at	intro	ductio	n stag	ge, -						•		2
4. Bills passed by	Rajya	Sabha	and	laid	on the	e Tabl	le .					5
5. Bills passed by 1 amendments	Rajya	Sabba	and	retu	ned b	y Lok	Sabh	a with	· .			Nil
6. Bills returned by	, Rajy	a Sabi	ha wi	th ar	nendn	nents :	nd la	id on	the •			Nil
7. Bills passed.												27
8. Bills negatived							•. ,					Nil
9. Bills withdrawn												Nil
10. Bills part-discus	sed										:	Nil
11. Motions for adje	ouram	ent o	f deb	atc (	on Bil	ls ado	ptod					Nil
2. Bills referred to	Sclec	t Com	mitte	æ								Nil
18. Bills referred to	Joint	Coma	ni Her	•						•		Nil
4. Mils repurted by	Sole	ct Cot	umit			• .		•	•			Nil
5. Bills reported by	/ Join	t Com	mitte	e ]	•	•						Nil
6. Bill originating in respect of wh Sabha								y Raj				T
7. Bill pending at ( Sabha Bulletin-1							No. 4	41 of	Lok			

i

	•	#)	(ii) Private Member's Mils	ber'e Mila				
<b>3</b> 8	Thite of Bill and Member-in-charge	Date of introduc-tion	Date of laying on the Table (in case of Bills - passed by Rajya Sabha)	Date of Discussion in Lok Sabba	Time taken	No. of amend- ments tabled	No. of amend- ments carried	Progress/ Remarks
-	a		+	ιn	و	۲.	•	8
					H M			
-	The Removal of Encroachments on Land in the Name of Religion Bill, 1985 by Shri B.V. Desai.	15-3-85						Pendin <b>g</b>
64	The Prevention of Misuse of Religious Places Bill, 1985 by Shri B.V. Desai.	15-3-85		:				Pending
60	The Constitution (Amendment) Bill, 1985 (Amendment of erticle 346) by Shri Satyagopal Misra.	15-3-85	:					Pending
*	The Constitution (Amendment) Bill, 1985 (Insertion of new crieds 31, etc.) by Shri Saifuddin Chowdhury.	15-3-85						Pending
3	The Promotion of Secularism Bill, 1985 by Shri Saifuddin Chowdhury.	15-3-85						Pending
9	The Constitution (Amendment) Bill, 1985 (Insertion of new article 16 A) by Shrimati Geets Mukherjee.	15-3-85	:	:	:	:	:	Pending
7	The Marriage Laws (Amendment) Bill, 1985 by Shrimati Geeta Mukherjee.	15-3-85	:	:	:	:	:	Pending

				,	5				
6		Pending	Pending	Discussion on the motion for consideration not concluded. Pending	Pending	Pending	Pending	Pending	Perioding
<b>&amp;</b>		1	1	NIL	ī	f	1	1	t
7		1	t	-	1	1	t	1	t
•	н	1	1	<b>5</b> 0-0	ı	1	1	1	,
\$		1.	ı	10-5-85 (Consideration)	ı	1	1	i	ı
•		1	1	1	1	1	ı	1	•
8		15-3-85	15-9-85	15-3-85	15-3-85	13-3-85	15-3-85	15-3-85	13- <b>3-8</b> 3
CI		The Regulation of Employment of Child Lebour Bill, 1985 by Shrimati Geeta Mukherjee.	The Constitution (Amendment) Bill, 1985 (Amendment of articles 200 and 201) by Shrimati Geeta Mukherjee.	The Codfor Criminal Procedure (Amendment 811, 1985 (Amendment of sections 125, or d 127) by Shri G.M. Banatwalla.	The Land Acquisition (Amendment) Bill, 1985 (Amendment of section 4) by Shri G.M. Banatwalla.	The Freedom of Religion (Removal of Resufictions) Bill, 1985 by Shri G.M. Banatwalla.	The High Court of Himachal Pradesh (Estbabishment of a Permanent Bench at Humirpur) Bill, 1985 by Prof. Narain Chaud Parashar.	The Constitution (Amendment) bill, 1985, (Amendment of erhide 566, etc.) by Prof. Narain Chand Parashar.	The Constitution (Amendment) Bill, 1985 (Amendment of Elgan Schoule) by Prof. Narain Chand Pursebar.
-		<b>&amp;</b>	6	9	=	2	តួ	<b>4</b>	5

Pending	Pending	Bill withdeawn by leave of the House on 10-5-85.	Pending	Pending	Pending	Pending	L Bill withdraw by 1 knwe of the House on 26-4-85.	Pending	Pending
1	I	NIL	1	. 1	ı	1	L NIL	•	1
1	1	NIL	ì	Ť	1	ı	MIL	1	1
4	1	81-8	ī	i	1	1	<b>5</b>	ŧ	ı
1		86-4-85 10-5-85 (Consideration)	!	ı	1	ı	10-4-85 nef-4-85 (Consideration)	1	ı
1	t	1	i	t	•	1	1	1	1
15-3-85	15-3-85	15-3-85	15-8-89	13-9-85	15-3485	19-8-85	15-9-85	15-3-85	15-3-83
16 The Constitution (Amendment) Bill, 1985 (Amendment of criticis to cod 159) by Prof. Narain Chand Parashar.	The Constitution (Amendment) Bill, 1985 (Intertion of new article 18A) by Shri Satyagopal Misra.	Worrking Women Welfare Bill, 1985 by Shrimati Bibba Ghosh Goswami.	The Constitution (Amendment) Bill, 85 (Amendment of article 326) by Curi Purns Chandra Malik.	Th Corstitution (Amenda 1985, (Amendanent of article by Shri Sudhir Roy.	The Constitution (Amendment) Bill, 1985 (Amendment of article 19) by Shri Suresh Kurup.	The Election Laws (Amendment) Bill, 1983 by Prof. P.J. Kurlen.	The Indian Tobacco Company Limited (T. king Over of Management) Bill, 1985 by Shri Ram Bhagat Paswan.	The Onc-Family Onc-job Norm Bill, 1985 by Shri Ram Bhagat Paswan.	The Industrial Workers' Insurance Bill, 1985 by Shri Ajit Kumar Saha.
19	71	<b>6</b> 2	<b>6</b> .	8	ä	or or	2	<b>a</b>	2

-	-	<b>6</b> 9	•	ĸ	9	, ,	€ .	6
9	The Constitution (Amendment) Bill. 1985 (Amendment of article 31B) by Shri Ajit Kumar Saha.	15-3-85	1,	1	H M  13 minu- tes taken on in- troduc- tion of Bills at S. Not. 1	1	1	Pending
<b>7</b> 88	The Constitution (Amendment) Bill, 1985 (Amendment of article 102, etc.) by Prof. Madhu Dandavate.	25-1-85 (Barlier Session)	1	15-3-85 (Metion for withdrawal)	10 <b>96</b>	1	1	Bill withdrawn by leave of the House.
;		St. 1-85 (Estiler Session)	1	15-8-85 (Motion for ) withdrawal)	<u>[</u>	1	1	Motion for leave to with- draw the Bill opposed, Bill withdrawn.
<b>S</b>	1 ng Centitution (Amendment) Bill, 1985 (Amendment of Kighth Schodule) by Shri Satyagopal Misra.	25-1-85 (Barlier Session)	1	15-3-85 29-3-85 (Consideration)	80   	-	NIC	The motion was declared as not carried in accordance with the Rule 157 of Rules of Proedure and in accordance with the Constitution.
S.	The Constitution (Amendment) Bill, 1985 (Murison of war erticle 16A, 4fc.) by Shri G.M. Banatwalla.	89-8-85	1	-1	or minute taken on introduc- tion of Bill at S.No. 90.	1	I	Pending

				11,			٠	
Bill withdrawn by leave of the House on 12.4.85	Motion for leave to introduce opposed Bill introduced.	Pendiag	Pending	Pending	Pending	Pendidg .	Pending.	Pending
NIL	i	İ	ı	1	1	1	1	ì
-	i	1	ı	٤	.1	1	1	Ť
1—49 tion)	1	1	- -	1	1	ł	ł	1
19-9-85 12.4.85 (consideration)	1	ı	1	1	t	į	1	,
			والمجاواة	7				
1	1	1	1 4	i	l	t	ı	1
25-1-85 (Barlica Sention)	i 2-4-85	12-4-85	12-4-85	12-4-85	12-4-85	12-4-85	12-4-85	12-4-85
The Constitution (Amendment) Bill, 1985 (Omission of article 44) Shri & M. Banatwalla.	The Ban on Religious Conversions Bill, 1985 by Shri B.V. Dessi.	The Regulation of Admission to Medical and Engineering Colleges and Opening of New Institutions Bill, 1985 by Shri Eduardo Faleiro.	The Compulsory Vocational Education Bill, 1985 by Shri Eduardo Faleiro.	The Constitution (Amen'ment) Bill, 1985 (Amendment of artice 316), etc. by Shri K. Ramamurt 1.y	The Constitution (Amendum ut) Bill, 1985, (Amendam of orticle 74, etc.) by Shri K. Ramamurthy.	The Constituent Assembly Bill, 1985 by Shri K. Ramamurthy.	The Import and Export Trade Bill, 1985 by Shri K. Ramamurthy.	39, The Celling on Marriage Expenses Bill, 1985 by Shri Mool Chand Daga,
16	33	33	34	35	36	37.	38.	39,

							•	
6	Pending	Pending.	Petaling	Pending	Pending	Pending	reading.	Pending
œ	:	ı	:	1	:	:	:	:
, ,	:	ı	: •	1 .	:	:	:	:
9	:	1	12 minutes taken en introduc- tion of Bills at S. Nos. 32 to	1 ,	:	:	:	:
	į.	í	I	1.	:	:	:	:
•	:	1	I	1	:	:	:	:
en ·	12-4-85	12-4-85	18-4-85	<b>26-4-8</b> 5	26-4-85	26-4-85	26-4-85	2 <del>6-4</del> -85
2	The Salaries and Allowances of Ministers (Amendment), Bill, 1985 (Substantion of section 3) by Shri Mool Chand Daga.	The Prevention of Social Disabilities Bill, 1985 by Shri Mool Chand Daga.	dr dr	The Bodi and Cigar Workers (Conditions of Employment) Amendment Bill, 1985 (Amendment of setting 2, etc.) by Shri Ajit Kimar Saha.	The Constitution (Amendment) Bill, 1985 (Amendment of Eighth Schedule) by Shri Harish Rawat.	The Reservation of Posts in Services and Seats in Educational Institutions (for people Belonging to Economically Backward Areas) Bill, 1085 by Shri Harish Rawat.	Į,	The Welfare of Hundicapp:d, Dis- abled and Mentally Retarded Persons Bill, 1985 by Shri B. V. Dessi
-	\$	<b>∓</b>	4	\$	#	\$	94	4

	Pending	Pending	Pending	Pending.	Bill removed from the Regis- ter of pending	Pending	[Pending	Pending	Pending
	:	:	:	:		:	:	:	:
	:		:		:		.:,	:	:
	:		:		of minu- tes taken on intro- duction of Bills at Si Nos. 43 to	,:	·:	:	
	:	:	:		:	:	:	:	
	:				<u>;</u>	٠:	:	:	· · · · · · · · · · · · · · · · · · ·
	26-4-85	26-4-8 <sub>5</sub>	26-4-85	26 <b>-4</b> -85	26-4-85	10-5-85	10-5-85	10-5-85	10-5-85
•	The Union territories (Prevention of uthorised writings on the walls) Bill, 1985 by Shri N. V. Ratnam	The Specific Relief (Amendment) Bill, 1985 (Amendment of section 14) by Shri Virdhi Chander Jain.	The Widows' Penvion Bill, 1985 by Shri Virdhi Chander Jain.	The Gode of Criminal Procedure (Amendment) Bill, 1985 (Amend- ment of First Schedule) by Shri Virelhi Chander Jain.	The Andhra Pradesh L-gislative Council (Abolition) Bill, 1985 by Shri G. Bhoopathy	The Constitution (Amendment) Bill, 1985 (Amendment of article 130) by Frof. P.J. Karien.	The High Court at Calcuta (Establishment of a Permanent Bench at Siliguri) Bill, 1985 by Shi Piyush Turky.	The State of Goa, Daman and Diu Bill, 1985 by Shri Eduardo Paleiro.	The Contract Labour (Regulation and Abolition) Amendment Bill, 1985 (Amendment of section 1, etc.) by Shri Basudeb Acharia.
	84	\$	30	ž	23	33	\$	55	95

ı							`\		
	-	1		on intro- duction of Bills at S. Nos.					ı
	Pending	:	:	of minu- tes taken			10-5-85	62 The Family Wiffare Bill, 1985 by Shri Digripay Sinh.	62
Ý.4	Pending	:		:			10-3-85	The Constitution (Amendment) Bill, 1985 (Amendment of ortide, 244, etc.) by Shri Piyush Tirky.	19
	Pending	:	:	:	: .		10-5-85	60 The Midimum Wages (Amendment) Bill, 1985 (Amendment of settion 2, etc.) by Shri Ajoy Biswas.	9
	Pending			•:		:	10-5-85	59 The Constitution (Amendment) Bill, 1985, Institution of men article 47A) by Shri Digwigay Sinh.	29
	Pending	:	. :	:	:		10-5-85	58 The Constitution (Amendment), Bill, 1985 (Martins of we Part IXA) by Shri S.M. Bhattam.	<b>%</b>
,	Pending	:			:		10-5-85	57 The Reservation of Posts in Government Services and Seats in Educational Institutions (For Economically Weaker Section of People) Bill, 1985 by Shri Ram Nagina Mirra.	5
1	6	•	-		S	+	en		-

#### SUMMARY

€,	pms	beaming a	t the	ena	or the	1356 304	\$10R .	•	•	•	•	•	9
2.	Bills	introduced	١.								ς <b>-</b>	•	58
3.	Bills	withdrawn	ı.								•		5
4.	Bills	negatived									•	•	I
5.	Bills	removed f	from	the R	ogisto	r of Pen	ding I	Bills .	•	•	•	•	t
6.	Part	-discussed			•					•	•	•	t
7.	vide	pending a Para No. and sed subsets	442 (	of Bull	letin	Part-II,	,					)	60

### 4. CALLING ATTENTION STATEMENTS

6		Name of Member who called attention	Name of Minister Date of statement	Time: taken
,	2	3	4	5
1	Recent espionage activities by certain persons and reve- lation of leakage of Govern- ment documents and national secrets in some sensitive Ministries and the steps taken by the Government in regard thereto.	Shri Braja Mohan Mohanty	Shri S.B. Chetan 14-3-1985	H. M.
2	Situation arising out of the fire caused by inflamm ble Kerosene supplied in Kerala by Hindustan Petroleum Corporation leading to several deaths and infaries to others and the action taken by the Government in the matter.	Shri Zeinul Resher	Shri Nawal Kishore Shur ma 19-3-1985	ī •7 <sup></sup>
3	Reported unrest amongst habourers in the stone quarries at Faridabad and attack on them by armed gangs resulting in the death of a Harijan labourer and injuries to several others and the step taken by the Government in the matter.	Prof. Madhu Dindavate	Shri T. Anjiah 20-3-1985	• 453
4	Reported possibility of major leakage of liquid chlorine in M/s. Shriram Chemicals Works, Delhi and danger to the lives of thousands of workers and others and steps taken by Government in the matter.	Shrim:ti Jayanti Patnaik	Shri Verandra Patil 26-3-1985	• 48:
5.	Situation arising out of the reported violent activities of hostile elements and attack by armed tribal guerillas on non-tribal villagers in the North Eastern States and the steps taken by the Government in the matter.	Shri Dharam Pal, Singh Malik	Shrimati Ram Dulari Sinha 27-3-1985	• 4•
6.	Reported confiscation by Custom Authorities at Bombay Airport of large amount of U. S. dollars and Travellers Cheques intended to be deposited in foreign banks and the action taken by the Government in the matter.	Prof. Madhu Dandavate	Shri Vishwanath Partap Singh 29-3-1985	I <b>44</b>

1	2	3	4	5
7.	Reported fraudulent deals by certain nationalised banks in sanctioning huge amount of longs to a London based firm owned by an Indian businessmen and the action taken by the Government in the matter.	Shri Jai Prakash Agarwal	Shri Janardhana Poojari 1-4-1985	H.M. 1 24
8.	Reported famine and dro- ught conditions Prevailing in various parts of the country due to failure of rains causing damage to crops, acute shortage of fodder and drin- ing water and the action taken by the Government in the matter.	Shri V.S. Krishna Iyer	Shri Bhta Singh 2-4-1985	I <b>6</b> 7
9.	Situation arising out of the recent railway accidents causing deaths of many passengers and injuries to several others particularly the one involving Howeah-American Mail and Howeah-American Express on 5 April, 1985 and the action taken by the Government in the matter.		Shei-Busti II:1 18-4-1983}	. 6. 21
1.0.	Situation arising out of the closure of a number of Jute Mills in West Bengal and the steps taken by the Government in regard thereto.	Shrimati Goeta Mukhorjoo	Shri Chimder Shekar Singa 94-1985	35
21.	Reported removal and shipping of priceless treasures of Indian art and culture including rare works of sculptures from different museums, art galleries and temples in India for display during the Festival of India in the United States of America and Prance with grave rises, and steps taken by the Government in that regard.	Shri K.P. Unnikrishan	Sad K.P. Singh Dec 16-4-1965	● 56
12.		Shri T. Basheer	Shif Bula Singh 22-4-1985	1 21
13.	Situation arising out of the reported death of many Adivasis and injuries to others as a result of firing by Police in the Sahebganj district of Bihar and the action taken by the Government of India in the matter.	Shri Harish Rawat	Shrì S.B. Chavan 23-4-1985	.i 22

. •	2	3	4		5
				н	м
	Situation arising out of the reported decision of the Government of India to invite fresh glob-1 tenders for the Hasim-Bij pur-Jegdishpur g s pipeline project on a turnkey basis in supersession of the earlier decision to entrust the project to the Gas Authority of India and Engineers India Limited and the steps taken by the Government in regard thereto.		Shri Nawal Kishore Shnrma 25-4-1985	r	29
15.	Situation arising out of the recent rise in prices of essential and other commedities and the steps taken by the Government in that regard.	•	Rao Birendra Singh 29-4-1985	I	20
16.	Situation arising out of the reported attempt of the Mr. nagement of Delhi Cloth Mills to close its textile mills rendering several thousand workers jobless and the action taken by the Government in regard thereto.		Shri T. Anjiah 2-5-1985	1	03
17.	Reported supply of maps of sensitive and restricted areas in Esercia and Indo-Burma border by some associated agencies to some foreign agencies without obtaining prior clearance from concerned nuthorities, thereby violating the Official Secrets Act and Mr.p Rostriction Policy and the action triken by the Government in the matter.	-	Shri S.B. Chavan 8-3-1985	,	13
18. 1	Reported sudden declaration of more torium by the Reserve Bank of India on Lekshmi Commercial Bank and two other banks enusing difficulties to depositors and the action taken by the Government in the matter	Shri George Joseph Mundackal	Shri Janardhana Pooj-ri 9-5-1985	ľ	14
19. 8	lituation arising out of the acute short ge of drinking water in various parts of the country and action taken by the Government in that regard.	Shri Virdhi Chander Jain	Shri Abdul Ghafoor 10-5-1985	I	32

1	2	3	•		5
			,	н	м
20.	Situation arising out of the acute shortege of power and loadshedding in various parts of the country and the steps taken by the Government in regard thereto.	Shri Yashwautrao Gadhak Patil	Shri B. Shankaranand 14-5-1985	1	13
<b>[2</b> 1.	Situation arising out of the reported closure of Rohtas Industries Limited resulting in unemployment of large number of workers and the action taken by the Government in the matter.	Shri Maurice Kujur	Shri Voorondra Patil 15-5-1985	o	21

### 5. DIVISION

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Number of Divisions held

#### 6. FINANCIAL BUSINESS

Subject	Date of pre- sentation	Date(s) of discussion		Time	
1	2	3	,		
•		,		н	м
	(i) R	aliways Bo	dget		
Budget (Railways) for	14-3-85	18-3-85 )		0	42
1903-00			General Discussion	10	01
		20-3-85	*Discussion and voting on Demands for Grants		
Supplementary Demands for Grants in respect of Budget (Railways) for 1984-85	14-3-85	20-3-85	*Discussion and voting on Supplementary Demands for Grants (Railways)	3	53
	(ii)	General B	adget		
Budget (General) for 1985-86	16-3-85			1	48
		21-3-85 22-3-85 23-3-85 25-3-85	**General Discussion	19	29
		25-3-85	Discussion and voting on Demands for Grants on Account (voted without discussion)		
Biscussion and Voting on De	rmands for (	1985 - 86			
-	and the second	Home Af		á	. 29
	8-4-85		•	7	22

<sup>\*</sup>Discussed together along with the Government Resolutions regarding appointment of Railway Convention Committee and association of Rajya Sabha therewith.

<sup>\*\*</sup>Discussed to ether with Supplementary Demands for Grants for in respect of the Budget (General) for 1984-85.

3		
-	н	м
9-4-85 External Affairs	9 .	55
11-4-85 \ Steel, Mines and Coal 12-4-85 \	7	27
12-4-85 Chemicals and Fertilizers	5	59
15-4-85 Health and Family Welfare	5	29
16-4-85   Irrigation and Power 17-4-85   18-4-85	8	54
18-4-85 \ Industry and 19-4-85 \ Company Affairs	6	38
19-4-85 Food and Civil Supplies	5	14
23-4-85 Communications	3	03
23-4-85 24-4-85 25-4-85	6	47
26-4-85 Commerce and Supply 29-4-85	· <b>5</b>	01
30-4-85 Agriculture and 2-5-85 Rural Development	8	30
2-5-85 Social and Women's Welfare	5	25
3-5-85 Labour	6	38
Environment and Forests		
Finance		
Information and Broadcasting	\$	
Law and Justice		
Parliamentary Affairs		
Petroleum		
Planning	•	
Science and Technology		
Shipping and Transport		
Tourism and Civil Aviation		

1	2	3			4
1				н	М
1			Works and Housing		
			Atomic Energy	0	03
			Culture		
			Electronics		
			Ocean Development		•
	Guillotii 6 P.M.	ed at on 7-5-198	Personnel and Administrative Reforms		
			Space		
			Youth Affairs and Spore	t	
			Lok Sabha		
•			Rajya Sabha		
			Secretariat of the Vice-President		
			Total time taken up on Demands for Grants	101	54
Supplementary Demands for Grants in respect of the Budget (General) for 1984-85	14-3-85	21-3-85 22-3-85 23-3-85 25-3-85	*Discussion and voting on Supplementary Domands for Grants (General)		
(##)	Budget in	respect o	of State of Punjab		
Budget (Punjab) for 1985-86	19-3-85	25-3-86 26-3-85	**General Discussion		
		25-3-85 26-3-85	**Discussion and voting on Demands for Grants on Account		
Supplementary Demands for Grants in respect of	19-3-85	25-3-85 26-3-85	**Discussion and voting on supplementary Demands		
Budget (Punjab) for 1984-85		-0-3-05	for Grants (Punjab)	5	03

<sup>\*</sup>Discussed together with the general discussion on General Budget for 1985-86.

<sup>\*\*</sup>Discussed together alongwith statutory Resolution seeking approval of the continuance in force of the Proclamation dated 6-10-83 in respect of the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months w.e.f. 6-4-1985 and motion for consideration of the National Security (Amendment) Bill, 1985.

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(t) Motions under rules 191 and 34s

1. Brief subject  1. Brief subject  1. Brief subject  1. Brief subject  2. Statement made by the Muister of Home Affairs  2. Statement made by the Muister of Home Affairs  3. Reported uncovering of a plot by the American  3. Reported uncovering of a plot by the American  4. Reference and 4.4-85  3. Reported uncovering of a plot by the American  5. Reported uncovering of a plot by the American  6. Brief subject  (ii) Metton uncovered  (iii) Metton uncovered  (iii) Metton uncovered  (iv) Shri K. P. Singh Dec 28-3-85  (iv) Shrintent made by the American  (iv) Shri K. P. Singh Dec 28-3-85  (iv) Shrintent made by the American  (iv) Shri G. G. Swell 15-5-85  (iv) Member who moted a mappension of rule 38 (Question Hour) of the Prior Madhu Dandavate 13-5-85  (iv) Minister of Minister of Muister 13-5-85  (iv) Minister of Madhu Dandavate 13-5-85  (iv) Minister of Minister of Minister of Madhu Dandavate 13-5-85  (iv) Minister of Minister of Minister of Madhu Dandavate 13-5-85  (iv) Minister of Minister of Minister of Minister of Madhu Dandavate 13-5-85  (iv) Minister of Minister of Minister of Minister of Madhu Dandavate 13-5-85  (iv) Minister of Minister o		1		,				
1 Sand and 33rd R-ports of the Union Public Service Commission, laid on the Table of the Fourier Commission, laid on the Table of the Fourier Commission, laid on the Table of the Fourier con a -3-1983 and a -5-1984 Fourier con a -3-1984 Fourier c	ai s	Brief subject	Motion under rule	Name of member who moved	-	ime taken	Ministry/Department concerned	
2 Statement made by the Minister of Home Affairs 342 Shri S.B. Chavan 24-4-85 3:39 Home Affairs Ahmedabad situation. 3 Reported uncovering of a plot by the American 191 Shri G.G. Swell 1.5-5-85 2:31 External Affairs Redral Bureau of Investigation to assa sin at the Prime Minister during his impending visit to the United States.    Supparison of rule 32 (Question Hour) of the Reise of Procedure and Gonduct of Business in Lok Sabba.	*	<ol> <li>gand and 33rd R-ports of the Union Public Service Commission, laid on the Table of the House on a-3-1983 and 2-5-1984 respectively.</li> </ol>		Shri K.P. Singh Deo	28-3-85 29-3-85	H.M.	1	
Rederal Bureau of Investigation to assa sinate the Prime Minister during his impending visit to the United States.  (H) Metion under rule 368 fof suspension of rule  Brief subject  Member who moved Date on which Time taken rotion moved rule  Suspension of rule 32 (Question Hour) of the Prof. Madhu Dandavate 13-5-85 or 04 Adoption 1.24 Sabha.				Shri S.B. Chavan	24-4-85	3.59		:
Mestion under rule 565 fof suspension of rule  Member who moved Date on which Time taken notion moved  H M  Prof. Madhu Dandavate 13-5-85 0.04 Adop	'en	<b>8</b>		Shri G.G. Swell	15-5-85	2.31	External Affairs	Adopte d.
Brief subject  Member who moved  Date on which  Time taken  Time taken  Frof. Madhu Dandavate  13-5-85  Oro4  Adop	1	( <b>H</b> )		nader rule 368 fof su	spension of	9		
Frof. Madhu Dandavate 13-5-85 0.04	اغد	Brief subject	Member w	no moved	Date on whic rotion move	4.5	Time taken	Remarks
	-	_	Prof. Madhu	i Dandavate	13-5-85		×	Adopted.

Name of Member	Connituency	Oath/Affernation	Language in which oath/Affermation was neade	Date of taking cath/Affirmation
the state of the s	Miralguda- Andhra Fradesh.	Affirmation	Telgu	13-3-65
Shri Bhimreddy Narasımna Kenuy	Kiehangani - Bihar	Oath	Urdu	<del>op</del> -
Shri Jamihu Rahman	Bashirat- West Bengal	Affirmation	Bengali	-do-
Shri Indrajit Gupta	Srikabilam - Andhra Pradesh	Oath	Buglish	þ
Shri Appayyadora Hanumanu	Raiampet Andhra Pradesh	Oath	Telugu	ф
Shri Palakondrayudu Sugayasi	Chail/SC) Uttar Pradesh	Oath	Hindi	ģ.
6 Dr. Bibarilal Shailesn	Godda - Bihar	Onth	Urdu	ģ
Shri Sala Uddin	Madras North Tamil Nadu	Affirmation	Tamil	14-3-1985
8 Shri N.V.N. Somu	Sikin Sikin	Oath	English	12.4-1985
Smt. Dil Kumari Buanda ri	Baramati- Maharashua	Affirmation	Hadi	29-4-1985
10 Shri Sambhajirao Sancurao Nakata	Tiruchen dur- Tamil Nadu	Oath	En glish	2-5-1985
11 Shri R. Dhanuskodi Athituan	Ledakh - Jammu & Kashmir	Affirmation	English	7-5-1985

8. OATH OR AFFIRMATION

### 9. OBITUARY REFERENCES

S! .No Name of Memi	ber	Date of Death	Date on which refere nce made	
1. *Mr. Konstantin Ustinovich	Chernenko	10-3-85	13-3-85 }	,
2. Shri T. Channaiah (Member Parliament)	, Provisional	18-1-85	13-9-85	0 06
3. Shri Deenbandhu Parmar (N Lok Sabha)	fember, Second	21-2-85	13-3-85	0 00
4. Dr. V. A. Soyid Muhammad Lok Sabha)		28-2-85	13-3-85	
5. Shri Dzjiba Balwantrao Desa Sixth Lok Sabha)	i (Member,	19-3-85	27-9-85	0 62
6. Shri Ganapati Ram ( Men Sabha)		3-4-85	9-4-85	0 01
<ol> <li>Shri Jayawant Ghanashyam Second Lok Sabha) .</li> </ol>		27-2-85	24-4-85	
8. Pather Anthony Murmu Lok Sabha)	(Member, Sixth	19-4-85	24-4-85	0 02
9. Shri Ram Narain Sharma ( Lok Sabha)	Member, Fifth	11-4-85	6-5-85 Ļ	
10. **Dr. Saradish Roy		5-5-85	6-5-85	0 02
11. Shri Balbir Singh (Member,	Sixth Lok Sabha)	10-5-85	10-5-85	0 03
12. **Chowdhry Girdhari Lal		16-5-85	17-5-85	0 02

<sup>\*</sup>President of U. S. S. R.

<sup>\*\*</sup>Sitting Members.

### 10. PAPERS LAID ON THE TABLE

(i) By Government					····	••••	1280
(ii) By Private Members .	•	•	•	•	• • • •	• • • •	1

### II. PETITION

#### 28 QUESTIONS

(1)	Statistica .
	Number of Questions put down in Question Lists for Oral Answers . *914
	Number of Questions or ally answered
(ii)	Unstarred
	Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral Answers
(iii)	Short Notice Questions
	Number of Questions put down in Short Notice Question Lists 3
	Number of Short Notice Questions orally answered

Includes 14 Starred Questions postponed/transferred from one Ministry to another.

<sup>\*\*</sup> Includes 123 Unstarred Questions withdrawn/deleted/transferred from one Ministry to another.

(iv) Half-An-Hour Discussions Ariting Out of Answers to Questions

e z	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Taken Hrs. Ma
-	Educated unemployed benefited under self employment Shri Jitendra Prasad Guarantee Scheme	Shri Jitendra Prasad	26-4-1985	Finance	1-15
а	2 Location of Industries in No Industry Districts in Smt. Jayanti Patnaik Orissa	Smt. Jayanti Patnaik	3-5-1985	Industry and Company Affairs 107	5
•	Educated unemployed registered with Employment Exchanges	Shri Jitendra Prasad	10-5-1985	Labour	ş
*	4 Funds for NREP to States	Shri Mool Chand Daga	13-5-1985	Agriculture and Rufal Dove- topment	1-09
ν.	Special charter and return fare facility to the cities outside in India.	Shri Digvijav Singh	15-5-1985	Tourism and Civil Aviation	
ø	6 Streamlining of Gramin Banks	Prof. Narian Chand Prashar	17-5-1985	Finance	ţ

;

15-3-1985 15-3-1985 13-3-1885 18-3-1985 18-3-1985 18-3-1985	Name	State	Constituency	Date from 1 which resign of nation took cffeet 1	Date of issue Date of of notifica-announce- tion in ment in Caretto/pub-Rouse. lication in	e Date of announce ment in Morse.	
Maharashtra Baramati 18-3-1985 18-3-1985 Orissa Kendrapara 25-4-1985 1-1-1082	tadur Bhan dari	Sitkim	Sittin	I Kada 108e	90.00		
Maharashtra Baramati 18-3-1985 18-3-1985 Orissa Kendrapara 24-1984 1-4-1982	than des Couin tune Derme			Code Lec.	13-3-1903	13-8-61	
Orissa Kendrapara 25-4-168c 1-4-108c	Man dia Covidirao Fawar	Maharashtra	Baramati	18-3-1985	18-3-1985	18-3-1985	3
	anda Patinaik	Orista	Kendrapara	25-4-1984	1-4-108R		ı

13. RESIGNATION BY MEMBERS

\* RESOLUTIONS

# (i) Government Resolution

te mem- lble by the an cillary is General	pointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend payable by the Railway Undertaking to General Revenues and other an cillary matters in connection with Railway Finance sit-sessi General Finance.
with the payable nd other	ommendation to Rajya Sabha to associate 6 Members with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance sic-s-vis General Finance.

in respect of Budget (Railways) for 1984-85.

# (ii) Statutory Resolutions

** Approval of the continuance in force of the Production by the President for a further period of six months w.c.f. 6-4-1985  ** Approval of the continuance in force of the President for a further period of six months w.c.f. 6-4-1985  ** Disapproval of the Bhopal Gas Leak Disapproval of the Bhopal Gas Leak Disapproval of the Requisitioning and Acquisition Article 123 Prof Saif-ud-Din Soz 27-3-85  ** Ordinance No. 1 of 1984.  ** Approval of the Requisitioning and Acquisition Article 123 Prof Saif-ud-Din Soz 27-3-85  ** Approval of the Requisitioning and Acquisition Article 123 Prof Saif-ud-Din Soz 27-3-85  ** Ordinance No. 2 of 1985.  ** Housing Housing Article 123 Prof Saif-ud-Din Soz 27-3-85  ** Housing Hou	æģ.	Subject 0.	Article/ Section of Constitu- tion/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Kemarra
unce in force of the Pro- Article 356 Shri S. B. Chavan 25-3-85  983 in respect of the under article 356 of the President for a further respect of the Article 129 Shri C. Janga Reddy 27-3-85  Hopal Gas Leak Disa- Article 129 Shri C. Janga Reddy 27-3-85  1-24 Works and Amendment) Ordinance and Article 123 Prof Saif-ud-Din Soz 27-3-85  Housing and Acquisition Article 123 Prof Saif-ud-Din Soz 27-3-85  1-24 Works and Housing	1:	6		+	5	9	,	80
hopal Gas Leak Disa- Article 123 Shri G. Janga Reddy 27-3-85  laims) Ordinance, 1985  lq.00 Chemicals and Fertiliters  lq.01 Chemicals and Fertiliters  lq.02 Chemicals and Fertiliters  lq.02 Chemicals and Fertiliters  lq.00 Chemicals and Fertiliters  Fertiliters  lq.00 Chemicals and Fertiliters  Fertiliters  lq.00 Chemicals and Fertiliters  Fertiliters  Residuals and Acquisition Article 123 Frof Saif-ud-Din Soz 27-3-85  Amendment) Ordinance  26-3-85  Housing		Approval of the continuance in force of the Pro- clamation dated 6-10-1983 in respect of the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months w.e.f. 6-4-1985	Article 35	6 Shri S. B. Chevan	25-3-85 26-3-85	H.7 5 · 03	Home Affairs	Adopted.
ntioning and Acquisition Article 123 Prof Saif-ud-Din Soz 27-3-85 1 · 24 Works and Amendment) Ordinance 2 of 1985)		2 Dissperoval of the Bhopal Gas Leak Disaster (Processing of Claims) Ordinance, 1985 (Ordinance No. 1 of 1985.)	Article 12	13 Shri C. Janga Reddy	27-3-85	. <del>4</del>	Chemicals and Fertiliters	Withdrawn.
	6	utioning and Acquisition Amendment) Ordinance 2 of 1985)	Artiole 12	3 Prof Saif-ud-Din Soz	27-3-85 28-3-85		Works and Housing	Negatived.

<sup>9.</sup> Discussed together with the motion for consideration of the Bhops! Gas Leak Disaster (Processing of Claims) Bill, 1985, as passed by Reije Sabba.

<sup>@</sup> Discussed together with the motion for consideration of the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1985, as panel by Rajza Sabka.

			34				
•	Negatived.	Adopted	<b>1</b>	Remarks	Withdrawn	Noga tived	Discussion not concluded.
7	. M. 2.39 Commerce	•	Tea Units) Bill, 198	Ministry/ Dep::rtment	Pkaning	Information and Broadcasting	Agriculture and Rural Develop- ment
•	H. M.	் 0.03 நிகூம	Iranifer of Sick	Time teloen H M	8 - 24 (encluding 05 minutes taken during First	3 46	o - 43
5	1 19-5-85	15-5-85	isition and	Pate(s) of moving and discussion	25-1-1985 (First Session) 22-3-1985	19-4-1985 17-5-1985	7-5-1985
+	Shri Abdul Rashid Kabuli	Shri Ji nardhan. Poojkri	deration of the Tex Companies (Acquisiti	Name of member who Date(s) of moving a discussion	Shri Virdhi Chander 2 Jain San S	-	Shri Jamk Raj Gupe: 17-5-1985
ന	(Acquisition Article 123	Ministry of Section S we) No. G.S.R. 8(2) the export duty read with 3 per kiloger.m. section 7(3) of the Cus- toms Tar- iff Act, 1975.	usideration of the 7	nr.N n	Shr.	ito autonomous Sh	Shr
er .	64 Disappruval of the Ter Componies (Acquisand Transfer of Sick Tea Units) Ordin 1985 (Odiftennce No. 3 of 1985.)	Approval of the notification of the Ministry of Section France (Department of Revenue) No. G.S.R. 8(2,403(E), deted 7-3-85 increasing the export duty read leviable on black pepper to Re. 3 per kilogram. seet leviable on black pepper to Re. 3 per kilogram. 1(3) (3) increasing the control of the leviable of the leviabl	Le Discussed together with the motion for consideration of the Ten Companies (Acquisition and Transfer of Sick Ten Units) Bill, 1985.  (III) Private Membarn' Resolutions	Brief subject	Descri Development Programme	Conversion of A.I.R. and Doordarshan into autonomous Shri M. Raghmus corporations.	9 Relief to farmers affected by drought
-	1 43	ທ	يها	छ ≥	-	OI .	en.

15. SHÖRT DURATION DISCUSSIONS (RULE 193)

3.5	Brief subject	Uader rule	Name of member who Date(s) of raised the discussion discussion	Date(s) of discussion	Time	Ministry/Department Remarks concerned	Remarks
- 1	a	6	4	35	•	,	
	Report of the National Transport Policy Committee, haid on the Table of the House on 12-8-80	193	193 Prof. Madhu Danda.	14-3-85 15-3-85 \$7-3-85	H. M. 5.18	Shipping and Transport	
	Urgent need to ensure remunerative prices for ag- ricultural produce to the farmers.	193	193 Prof. Machu Dandavate	21-3-85	2.17	2.17 Agriculture and Rur.l Development	
	Briefing held in U.S. Congress annexe under the auspices of the Confermional Human Rights Caucus on the so called human rights issue in Funjab there by interfering in the internal affairs of India.	193	Shri Saifuddin Chowdhary	18-4-85	e. S	2.50 External Affins	
-	Progress of Indian Women in social, educational, political and economic fields in the International Women's Decade.	193	193 Smt. Ceeta Mukherjee 24-4-85	24-4-85	3.10	3.10 Social and Women's Welfare	
	Statement made by the Minister of State in the Ministry of Externel Affairs in the House on 29-4-83 regarding the present situation in Sri Lanks.	88	Shri P. Selvendran	29-4-85	5.04	5.04 External Affairs	

6 Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country  7 Urgent need for judicial reforms in the country.  8 Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to loss of hundrades of crores of rupees.	€			
Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country  Urgent need for judicial reforms in the country.  Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to lost of turners.	7	Home Afkira	Law and Justice	Firance ,
Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country.  Urgent need for judicial reforms in the country.  Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to loss of hundreds of crores of rupees.	9	H.M. 4.25	4-43	2.32
Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country.  Urgent need for judicial reforms in the country.  Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to loss of hundreds of crores of rupees.	ĸ.	13-5-85]	14-5-85 15-5-85	
Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country.  Urgent need for judicial reforms in the country.  Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to loss of hundreds of crores of rupees.	<b>+</b>	Shri Suresh Kurup.	Prof. Madhu Dandavate	Shri K.P. Vanikri- shnan
6 Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country 7 Urgent need for judicial reforms in the country. 8 Alleged frauds in the Nationalised Banks in their hundreds in India and abroad leading to loss of hundreds of crores of rupees.	80	<u>8</u>	193	193
	æ	6 Situation arising out of the series of bomb Wexplosions in Delhi and other parts of Northern India and the failure of intelligence agencies in the country	7 Urgent need for judicial reforms in the country.	8 Alleged frauds in the Nationalised Banks in their branches in India and abroad leading to loss of hundreds of crores of rupees.

# 16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

### Reference

Sı. No.	Subject	By whom	Date
1.	40th Anniversary of the victory over the fascist forces in the Second World war.	Spea ker	9-5-1985

### 17. STATEMENTS

# (i) Suo Moto Statements made laid by Ministers Under Rule 372

SI. No	. Subject	Name of Ministers	Date	_	ime Lkon
1	2	3	4		5
1.	Fire accident to 327 UP Nuggur Passenger on Rejnandence-Dongarga Section of South-Eastern Railway on 23-2-1985	Shri Bansi Lal rh	14-3-1985		. <b>M</b> , 03
2.	Government Business for the week commencing the 18th March, 1985.	Shri H. K. L. Bhagat	15-9-1985	•	11
3.	Situation in Sri Lanka.	Shri Khurshood Alam Khan	15-3-1985	0	05
4.	Constitution of Third Wage Board for Sugar Industry.	Shri T. Aajiah	15-3-1985	·.	02
5.	Situation regarding Iran-Iraq War.	Shri Rajiv Gandhi	21-3-1985	0	02
6.	Integrated Policy Measures on Electro-	Shri Shivraj V. Patil	21-3-1985	0	17
7.	Ahmedabad Communal Riots.	Shri. S.B. Chavan	21-3-1985	•	<b>o6</b>
8.	Procurement price for wheat and support price for Barley for 1985-86 marketing season.	Shri Buta Singh	21-5-1985	0	04
9.	Killing of a member of Staff of U.S.S.R. Embassy.	Shri S.B. Chavan	22-3-1985	•	02
0.	Govenment Business for the week com- mencing the 25th March, 1985.	Shri Ghulam Nabi Azad	23-3-1985	0	03
1.	Missing official of Soviet Embassy, Mr. Igor Gueja.	Shri Khurheed Alam Khan	25-3-1985	0	05
2.	Constitution of Wige Boards for Working Journalists and non-Journalists Emplo- yees of Newspapers Establishments.	Shri T. Anjiah	29-3-1985	0	04
<b>3</b> .	Situation in Sci Lanka.	Shri Khurseed Alam Khan	29-3-1985	o	04
ţ.	Reported Chlorine Gas and Sulphonic Acid fumes leakage in Union Carbide India Ltd's plant at Bhopal on 28th March, 1985 and 1st April, 1985 which resulted in large scale disruption and injury to human and animal life.	Shri Veerendra Patil	8-4-1985	0	02

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15.	Promulgation of Tea Companies (Acquisition and transfer of Sick Tea Units, Ordinance, 1985.	Shri Vishwanath Pratup Singh	8-4-1985	•	<b>o</b> 6
16.	Permission given to flour mills to purchase wheat in the open market.	Rao Birondra Singh	10-4-1985	0	03
17.	Crash of an Indian Air Force Plane near Bareilly on 9th April, 1985.	Shri P.V.Narmimah Rao	10-4-1985	0	05
18.	Regarding Certain decision taken by the Government to restore normalcy in Punjab.	Shri S.B. Chavan	11-4-1985	0	03
•19.	New Import and Export Policy.	Shri Vishwanath Pratap Singh	12-4-1985	. 0	o <b>8</b>
20.	Decision on Tripartite Committee's Report for review of Industri 1 Dearnes Allowance formula for employees of the Central Public Enterprises.	Shri Vishw:nath Pramp Singh	12-4-1985	0	đз
21.	Communal riots in Ahmedabad	Shri S.B. Chavan	18-4-1985	0.	05
22.	Incident at Ameitsar on the 19th April, 1985.	Shri S.B. Ch avan	22-4-1985	0	05
23.	A matter concerning the Ministry of Home Affirs raised by Prof. K.K. Tewary in Lok Sabha on the 18th April, 1985.	Shri S.B.Chavan	22-4-1985	0	02
24.	Ahmedabad situation.	Shri S.B.Chavan	23-4-1985	о.	09
25.	Situation in Sri Lanka.	Shri Rajiv Gandhi	25-4-1985	0	02
26.	Grant of Interim Relief and an Instalment of Deurness allowings to Central Government employees.	Shri Vishw nath Pratap Singh	26-4-1985	0	01
27.	Setting up of Commission of Inquiry to inquire into allegations of org nised violence in Delhi following the sansain- ation of late Prime Minister, Shrimati	Shri Ashoke kumar Sen	26-4-1984	0	,01
	Indira Gandhi.				
28.	Present situation in Sri Ianka.	Shri Khursheed Alam Khan	29-4-1985	o	o <b>6</b>
29.	Withdrawal of money from the Contin- gency Fund of India for meeting the requirements of funds for the Commi- ssion of Inquiry for Delhi riots.	Shrimati Rem Dulari Sinha	29-4-1985	0	03
30.	Government business for the week Commencing the 6th May, 1985.	Shri Ghulam Nabi Asad	3-5-1985 0	•	07
31.		Shrimati Ram Duhri Sinha	<b>7-5-1985</b> 0	(	) 1
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<sup>\*</sup> Also laid on the table,

1	R	3	4		5
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2.	Government business for the week commencing the 13th May, 1985.	Shri H.K.L.Bhagat	10 <b>-5-</b> 1985	0	14
3.	Abolition of the Andhra Pradesh Logislative Council.	Shri H.R.Bhardwaj	10-5-1985	0	01
4.	Statement on Sri Lanka.	Shri Khursheed Alam Khan,	10-5-1985	0	04
35.	Additional allocation for Rural Land- less Employment Guarantee pro- gramme for 1985-86 for construction of rural houses for Scheduled Castes and Scheduled Tribes.	Shri Vishwanath Pratap Singh	14-5-1985	0	03
<b>36</b> .	Freight rate formult for human consumption.	Shri Bansi Lal	15-5-1985	0	02
37:	Treatment of Dearness Allowance santioned upto Consumer Price Index level of 568 for the purpose of retirement benefits for all Central Government Employees retiring on or after the 31st March, 1985.	Shri Janardhana Poojari	17-5-1985	0	01
		ender Rule 377			
		N:me of the Member who raised the matter	Dite	Tir tak	
51. No.	(ii) Matters	N:me of the Member	D <sub>1</sub> te		
No.	(ii) Matters :	N :me of the Member who mised the matter		tal	ra 
No.	(ii) Matters :	N :me of the Member who mised the matter		tal	5
1	Subject Subject Short-ge of black and white roll films resulting in hardship to thous-	Nome of the Member who raised the matter		tal	5
No. 1	Subject  Short-ge of black and white roll films resulting in hardship to thousands of photographers in Korala.  Need for central assistance for soil con-	Nome of the Member who raised the matter  3  Shri V.S.  Vijayaraghavan  Smt. Jayanti		tal	5
1 1. 2.	Subject  Subject  Short-ge of black and white roll films resulting in hardship to thousands of photographers in Korala.  Need for central assistance for soil conservation schemes in Orisea.  Need to exempt the House Rent Allowance paid to Government employees living in their own houses from	Nome of the Member who raised the matter  3  Shri V.S. Vijayaraghavan  Smt. Jayanti Patnaik Shri Mool Chand		tal	5

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6.	Need to amend the Forest Act, 1980 for the development of hill areas.	Shri Harish Rawat	14-3-1985	0 19
7.	Need to formulate proper sports policy to encourage all the popular games.	Shri Satyagopal Mishra		
8.	Need for immediate steps to create a free trade zone at Visakhapatnam port.	Shri S.M. Bhattam		
9.	Need to issue a commemorative stamps in memory of Sheikh Mohammad Abdullah.	Prof. Saif-ud-Din Soz	}	
10,	Acute shortage of small denomination coins.	Dr. A. Kalanidhi		
11.	Sharp fall in the price of mustard seeds.	Shri Birbal	J	
12.	Delay in establishing the proposed Railway Goach Factory at Mohan- put, District Mirzapur, U.P.	Shri Ram Pyare Panika		
13.	Need for increase in the scholarship amount given to Scheduled Castes and Scheduled Tribes and backward classes students in view of increase in the cost of living.	Shri Mahavir Pramd		
14.	Acute shortage of drinking water in Gazipur district, U.P. and need to formulate long term schemes to tac- kle the problem.	Shri Zainul Basher		
15.	Worsening law and order situation in South Delhi and need to provide more police posts and mobile vans.	Shri Lalit Makan	18-3-1985	0 10
16.	Need for immediate steps for the development of Paradip Port.	Shri Chintamani Panigrahi		
:17.	Pollution of Kallada river near Qui'on district (Kerala) and need to take anti-pollution measures after enquiry by a central team of experts.	Shri K. Kunjambu		
<b>∉8.</b>	Need to clear the Polarwaram Project in Andhra Pradesh and its take-over by Centre.	Shri S.M. Bhattam		
19.	Acute shortage of drinking water in Kharapur (West Bengal) and need to take immediate steps to bring water from Subarmarckha.	Shri Narayan Choubey		
-20.	Drought conditions in Rajasthan and need for Central assistance for drought relief works.	Shri Virdhi Chander ' Jain	]	

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21	. Need to restore E.S.I. benefits to cashew workers	Shri S. Krishna Kumar	}
22	Need to take immediate steps to check the pollution of atmosphere and water caused by the chemical and gas based industries in and around Vadodara.	Shri Runjit Singh Gackwad	
25.	<ul> <li>Exploitation of migrat workers at work site of Visag Steel Plant in Andhra Pradesh and need to provide better facilities and wages to these workers.</li> </ul>		19-3-1985 0 09-
24.	<ul> <li>Need to formulate a National Sports     Policy and training to participants     keeping in view the next Olympics     at Seoul.</li> </ul>	Shri Priya Ranjan Das Munshi	
25.	Sharp fall in the price of indigenous rubber and need to stop the import of rubber and purchase of surplus rubber by Goverment.	. Shri George Joseph Mundakal	  - 
26.	Agitation by Kendriya Vidyalaya tea- chears and need fror dialogue with representatives.	Shri Basudeb Acharia	
27.	Scarcity of drinking water, particu- larly in hilly areas of U.P. and need to provide adequate finances for drinking water schemes.	Shri Harish Rawat	) 
28.	Need for establishing an Agriculture University at Johner, Rajasthan.	Shri Banwarilal Bairwa	
29.	Scarcity of fodder and drinking water in certain districts of Himachal Pradesh due to failure of rains and need for immediate financial assistance by the centre.	Prof. Narain Chand Prarashar	
30.	Need to declare Gyanpur and Mirzapur Tehsils of Varanasi district as Industrial area for production and export of carpets and brass utensils.	Shri Uma Kant Mishra	20-3-1985 0 11
31.	Need to broadcast news bulletins in regional languages from A.I.R. Delhi.	Shri P. Penchalaiah	
32.	Sea erosion in South Canara District (Karnataka) and need for construc- tion of a sea wall on the entire sea coast.	Dr. V. Venkatesh	

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33.	Pollution in Delhi particularly in Chandn i Chowk and need for revamping the Parliamentary Environmental Forum and an expert Committee to suggest ways and means to solve the menace.	Shri Jai Parkash Agarwal	20-3-1985	0 11
31.	Need to raise monthly quota of kero- sene to Kerala.	Shri V.S. Vijayaraghavan	]	
35∙	Need to expedite the construction of proposed rail-road bridge between Chhitauni Bagaha Stations.	Shri Madan Pandey		
36.	Dought conditions in Himschal Praddesh and need for financial assistance.	Shri Krishan Dutt Sultanpuri		
37.	Need to sanction additional central assistance for early completion of Upper-Kolab Multi-Purpese Project in Orissa.	Shri K. Pradhani		
38.	Permission for Son-et-Lumiere at Konark.	Smt. Jayanti Patnaik	i 1	
39.	Need to complete the fencing of border between India and Bangla- desh to protect the security of the nation.	Shri Chintamani Jena	21-3-1985	0 17
40.	Need to setp up the work to upgrade telephone exchange at Diamond Harbour.	Shri Amal Datta	ĺ	
<b>4</b> 1.	Need fo. irrigation facilities in border areas of Jammu and funds for dig- ging wells for irrigation prurposes.	Shri Janak Raj Gupta .		
42.	Need to constitute a Pepper Board on the fattern of the Gardamom Board.	Prof. P. J. Kurien		
43.	Need for replacing the existing Kurseong Television Relay Centre by a high power T.V. transmitter.	Shri Amar Roypradhan		
44.	Need to bring Talchar Coal fields and Ib valley coal fields under one separate subsidiary company of Coal India Ltd. with headquarter in Orissa.	Shri Harihar Soren		
45.	Need to issue a commemorative stamp in memory of Vir Surendra Sai, a freedom fighter.	Shri Sriballav Panigrahi		
<b>4</b> 6.	Need for taking steps for preventing the reported killing of cows in thousands in West Germany.	Shri N. Venkata Ratnam		

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H. M. Shri S. Singarava-47. Inadequate supply of water for irrigatior in Thanjavur District and need to settle Cauvery water divel and dispute. Prof. Nirmsta Kumari 48. Need to check infiltration of smugglers and spies in Barmer and Kutch Districts. Shaktawat 49. Need to implement the recommeda- . Shri G.M. 22-9-1985 tion of High Power Panel on Banatwalla Minorities. Need to sanction more posts of Judges Shri Shantaram Naik for Goa, Daman and Diu. Shri A. Charles 51. Need to reconsider the decision to acquire land adjacent to the Eastern part of Trivandrum Civil Airport for Air Porce Complex of Southern Command. 52. Need to declare UGADI a closed Shri Ajoy Biswas holiday for Central Government offices in Andhra Pradesh. 53. Funds for development of Chilka, Smt. Jayanti lake, a place of national tourist Patneik importance. 54. Need to revive the licence of the Shri R .P. Kisan Sahkari Chini Mill of Suman Akbarpur (Uttar Pradesh). 55. Need to start a 'Vayudoot Air Service Shri Janak Raj to various parts of Jammu & Gupta Kashmir. 56. Provision in the Seventh Plan for Shri Virdhi irrigation in Barmer and Jalore Chander Jain (Rajasthan) from Narbada. 57. Acute shortage of drinking water in Anantpur (Andhra Pradesh) and need for financial assistance. Shri K. Ram-25-3-1985 o chandra Reddy 58. Need for unconditional release of Prof. Madhu Swami Agnivesh and his colleagues Dandavate prior to tripartite meeting to settle the quarry workers' dispute. 59. Need to appoint a full-time executive Shri Saifuddin and an enquiry to look into the Choudhary affairs of Bharat Brakes and Valves, Calcutta. 60. Need to establish industrial units in Shri D.L. Baitha Purnea (Bihar) for its development.

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<b>-9</b> 1.	Violation of prescribed laws by deep sea fishing trawlers by fishing in shallow waters and need to continue their operations to depths exceeding 200 metres.	1 .			
<b>-92</b> .	Rude and unhelpful behaviour of th Telephone operators at Sangoo (Kota) and need to redress grievance of subscribers and obviate losses to the exchequer.	l Dhariwal	29-3-1985	0	10
·93·	Power crisis in West Bengal and need to consider the offer of Britain an Hungary to supply T.G. Units and turbo generators for CESC and Ramman Hydel Project of West Bengal.	d Acharia			
94.	Need to provide drinking water it villages of Vidisha Parliamentary constituency and to declare Vidisha Raisan and Schore districts as drought affected districts.	Bhanu Sharma	<b>)</b> 		
95.	Need to construct houses for worker, employed by public sector under takings and collieries in and aroun Ramagundam.	r-	1-4-1985	0	10
·96.	Reported abolition of freight equalisa- tion scheme with respect to Iron and Steel and need to withdraw the orders or compensate the State of Korala.	Vijayaraghavan			
97		Prof. Nirmala Kumari Shaktawat			
∕98.	Need to start a helicopter service to Badrinath and Kedarnath.	Shri Jai Prakash Agarwal	-		
· <b>9</b> 9.	Need to open more branches of banks in Midnapur (West Bengal).	Smt. Geeta Mukherjee			
100.	Need to grant permission for manufacturing staple yarn in spinning mills of Uttar Pradesh.	Shri R.P. Suman	1-4-1985		
<b>4</b> 01.	Need for early enactment of a compre- hensive bill to declare all those per- sons as Scheduled Castes/Scheduled Tribes who satisfy the required con- ditions.	Shri Ram Pyare Panika			
102.	Need to take effective steps to over- come the acute power shortage in Uttar Pradesh.	Shri Zainul Basher			
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103. Damage to crops and need for release of Shri Birbal more water in canals in Rajasthan and to give compensation and sub-sidy to farmers for installing generating sets for tube-wells.

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- 104. Need to provide financial assistance for completion of Sagar Mal Gopa link project of Rajasthan Canal.
- Shri Virdhi Chander Jain
- 105. Need to set up Integral Rail Goach Factory at Kazipet.
- Shri G. Janga Reddy.
- 106. Failure of the Indian Missions to pro-vide help to the stranded Indians in various cities of Iran and Iraq.
- Shri Abdul Rashid Kabuli
- 107. Need to accord financial assistance or construction of link roads between Alwar and Delhi under National Capital Region plan.
- Shri Ram Singh Yadav
- 108. Acute water scarcity in Orissa and Shri Somnath Rath need for special grant to the State of Orissa to provide relief to drought affected areas of Orissa.
- 109. Need to establish T.V. Gentre in Phula-Shri Radhakant bani district. Orissa. Dighal
- 110. Need to modernise the fertilizer plant Shri Madan Pandey of Fertilizer Corporation of India in Gorakhpur.
- 111. Increasing incidents of air crashes Shri Chintamani because of birds-hits. Panigrahi
- 112. Death sentence to AYAZ SAMOO, Shri Saifuddin labour leader in Pakistan. Chowdhury.
- 113. Shortage of filtered and unfiltered water Shri Chintamani in Delhi and need to take immediate Jena steps to overcome the chronic pro-
- 114. Need to improve the working of telephone system in Vidisha Parliamentary Constituency and to provide S.T.D. facility between important towns in the area.
- Shri Pratap Bhanu Sharma
- 115. Need to allocate more funds to Uttar Shi Ram Pyare Pradesh during Seventh Five Year Plan for its development.
- Panika
- 116. Need to instal a high power T.V. trans- Shri D.L. Baitha mitter at Purnea.
- 117. Supply of air to air missiles by U.S.A. Shri Chintamani to Pakistan and need to take appropriate and timely action in this regard.

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118.	Need to open Gentral School in Gaz pur, Uttar Pradesh.	zi- Shri Zainul Basher	8-4-1985	0 09
119.	Non-payment of wages prescrib under the Minimum Wages Act industrial workers in the country.	to Shekhar Tripathi	ļ	
120.	Drought conditions in Warangal a other districts of Andhra Pradesh as need to provide lift irrigation scher on Kakatiya Canal.	ad Reddy		
121.	Need to erect barbed-wire fencing alo the border of the National Tiger Pr ject, Siraska, District Alwar to sa the tiger population from poache and also villagers from their attack.	o- Yadav ve rrs		
122.	Need to regularise and make perm nent all casual labour.	na- Dr. A. Kalanidhi	ļ	
123.	Need to give Sodium Thiosulpha treatment for de-toxification Bhopal gas victims as suggested b IGMR.	of Mollah	}9 <sup>-4-1</sup> 9 <sup>85</sup>	0 10
124.	Need to instal a high powered T. Transmitter in Chittorgarh so that could serve Dungarpur, Banswar Mandsaur and Neemuch area.	it Kumari Shaktawai	:	
125.	Unsatisfactory working conditions of workers in Mica Processing Factor Giridin and need to transfer MIDC Headquarters from Patna to Giridi	y, O	ا ا	
126.	Need to revive malaria eradication programme	Shri Madan Pandey	7	
127.	Shortage of drinking water in Bihar and need to solve the problem.	Smt. Krishna Sahi	}	
128.	Need to provide reservation and other facilities to muslim sweepers of Uttar Pradesh similar to those given to Hindu sweepers.	Sh. Mahavir Prasad	s'	
129.	Need to take up the developments work around Puri, Monark an Bhubaneshwer which are places of tourist attraction and pilgrimage.	d Mohanty	1 1	0. 12
130.	Shortage of fertilizers in Bihar due t low production in Hindustan Fer- tilizers Unit of Barauni		! ! !	
131.	Need for early decision for payment of second instalment of Interim relief to Central Government employees.	t Sh. Lalit Maken	i   	,

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132.	Need to clear the proposal to pro- vide irrigation facilities in Midna- pur, West Bengal.		]		
193.	Need for daily direct train between Delhi and Bangalore.	Sh. V.S. Krishna Iyer	10-4-85	0	12
194.	Reports of large scale slaughter of cows in West Germany and need to save them and import them for free supply to farmers in Himachal Pradesh	Sh. Krishau Datt Sultanpuri	! ! !		
1 35.	Need to direct military authorities to provide drinking water in Barmer, Jakalmer and Jodhpur and sur- rounding villages through tankers.	Sh. Virdhi Chandes Jain	]    -		
136.	Need to supply Nut coke and Pearl coke to help brass industry of Moradabad, Uttar Pradesh.	S Hz fiz Mohamad Siddiq	!		
137.	Need to instal a 10 KW transmitter for relaying T.V. Programmes from Sambalpur to Western Parts of Orissa.	Sh. Krupa Sindhu Bhoi	!  -  -		
138.	Need to set-up a River Travel Deve- lopment Corporation to promote travel by boats.	Sh. Digvijay Singh			
1 39-	Need to expand Inter State Bus Terminal Kashmere Gate, Delhi and improve its management.	Sh. Jai Prakash Agarwal	}11-4-85  -		
140.	Need to open an oil refinery in Morena, Madhya Pradesh	Sh. Kamodi Lal Jatav			
141.	Financial assistance for the develop- ment of Mirzapur district under N.R.E.P. and N.L.L.E.G. prog- rammes.	Sh. Umakant Mishra			
142.	Damage caused to fruit laden trucks in arson around Azadpur Rruit Market during November riots and need to pay compensation to the affected people.	Prof. Saif-ud-Din Soz			
143.	Disruption of public life in the capital due to sudden rain on 9th April, 1985 and need to improve drainage system.	Mishtra.			
144.	Need to establish electronic industries in Jab-lpur or Katni in Mudhiya Pradesh.	Sh. Ajay Mushran	19-4-85	0	14

5 3 H M 145. Need to take over Bhakra Control Sh. Birbal Board by the Centre to provide adequate water to the farmers of Ganganagar. 146. Need to declare 14th April, a holiday Sh. R.P. Suman in memory of Dr. B.R. Ambedkar and to include his biographical sketch and other works in text books. 147. Growing unemployment in the coun-Sh. Krishan Pratap try and need to take measures to Singh tackle the problem. 148. Need to provide financial assistance Sh. G.L. Dogra and other relief to the drought affected people of Jampu and 12-4-85 0. 14 Kashmir State. 149. Disputes over the rival tenancy Prof. K.K. Tewari claims between the farmers of Balia (Utter Pradesh) and Bhojpur (Bihar) because of constant shift of Ganges and need for the Central Government to intervene for providing lasting solution to the vexed problem. Visakhapatnam Sh. S.M. Bhattam 150. Air pollution in (Andhra Pradesh) and need to take remedial steps. 151. Need to conduct elections to local Sh. Mool Chand Daga bodies on schedule. 152. Need to include Erawal and Lashkari Sh. Shanti Dhariwal Castes in the list of Scheduled Castes. 153. Closure and mismanagement in T.K. Sh. A. Charles Chemicals Limited, Kochuveli (Trivandrum) and need for its take 154. Need to declare Hyderabad as an Sh. G. Bhoopothy International Airport. 155. Erosion by Ganga and Bhagirathi rivers Smt. Bibha Ghosh 15-4-85 in West Bengal and need to pro-Goswami vide adequate funds for anti-crosion measures. 156. Need to set up industries in Raigarh Kumari Pushpa (Madhya Pradesh) for its develop-Dovi Singh ment. \$57. Need to take urgent steps to check Sh. Ram Nagina increasing incidents of small pox Mishra. in Uttar Pradesh.

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158.	Need to implement the recommen- dations contained in the Twenty- seventh Report of the Committee on Subordinate Legislation regard- ing recruitment rules for various posts in the Water Management and Command Area Development Division in the Ministry of Irriga- tion.	•	<u> </u>	
159.	Need to lay a railway line between Sahajanwan and Balrampur mis Bansi.	Dr. Chander Shekhar Tripathi		
160.	Need to revise the timings of certain trains running on Gaya-Kiul section of Eastern Railway and to provide a fast train between Gaya and		··	
•	Deoghar.		} 16-4-85·	0 14
* 161.	Need to sanction additional funds for removation and modernisation of Kothagundam Thermal Power Station.	Sh. V. Sobhanadrees wara Rao		
162.	Need to clear the scheme for modernisation of Kangasabati Re- servoir Project in West Bengal.	Sh. Ajit Kumar Saha		
163.	Need to provide stoppages of Malwa Super Fast Express and Dakshin Express at Vidisha and Ganj Basoda.	Sh. Pratap Bhanu Sharma		
164.	Need to Bring Purnea (Bihar) on air map of India.	Sh. D.L. Baitha		
165.	Need to complete the distributaries in Ganganagar district taking off from Indira Main Canal.	Sh. Birbal	. •	
166.	Need to establish electronics industry at Gorakhpur and milk-based indus- tries in Eastern Uttar Pradesh in the Seventh Plan.	Sh. Madan Pandey		
167.	Need to develop Visakhapatnam as a Tourist resort.	Sh. S.M. Bhattam		
168.	Need to start local train service bet- ween Varanasi and Mughal Sarai.	Sh. Zainul Basher	17-4-1985	0 11
1 <b>6</b> 9.	Need to reconsider the increase in the rates of electricity by Delhi Electric Supply Undertaking.	Sh. Jai Prakash Aggarwal		
170.	Need to provide a railway level cross- ing and connecting roads in Jalla area near Patna.	Sh. O.P. Thekur		

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171.	Need to provide special funds to states in the Seventh Plan for providing medical facilities in villages.	Prof. Nrimala Kumari Shaktawat			
172.	Need to establish a National Institute for Translation and Interpretation to promote understanding of different languages.	Sh. Chintamani Jena	17-4-85	0	110
173.	Need to sauction more funds for drought relief programmes in Karnataka.	Sh. V. Venkatesh			
174.	Need to p. ovide funds in the Seventh Plan for Talcher Super Thermal Plant and IB Valley Thermal Pro- ject in Orissa.	Sh. Sri Ballav Panigrahi			
175.	passed by D.D.A. asking D.C.M. to shift from the non-conforming area and Delhi Administration not allow-	Sh. Lalit Maken			
176.	ing the Mill to close.  Need to clear the Bisalpur irrigation and water supply scheme immedia- tely to provide drinking water and irrigation facilities in Deoli Teh- sil (Rajasthan).	Sh. Banwari Lal Bairwa			
177.	Need for a T.V. tower in Lakhimpur Kheri (Utsar Pradesh).	Smt. Usha Verma	$\downarrow$		
178.	Need to help the State Government of West Bengal to tackle the acute scarcity conditons of drinking water in Midnapur and other adjacent Dis- tricts in the State.	jec	18-4-8	5 O	164
179.	Shostage of electricity in Rajasthan and need to supply adequate quantity of electricity from Atomic Power Station, Kota and Singrauli Thermal Power Plant.				
180.	Need to provide 229 KV line from Ramagundam Thermal Power Pro- ject of NTPC to Warrangal District.				
181.	Need to direct HUDCO to increase the amount of house building loan for the houseless poor.				
182.	Need to retain the limit of financial assistance of Rs. 5000/- given to poor Harijans for improving their social economic and health conditions.	r Prasad.			
183.	Famine conditions in Maharashtra need to take relief measures fo farmers.		19-4-85	<b>5</b> (	10.

, 1 2 1 4 5. н м 184. Need to establish industries in Kha- Dr. Chander Shekhar garia (Bihar) for its development. 185. Need to direct Government of Rajas- Sh. Ram Singh Yadav than to help farmers whose crops were damaged by hailstorms. Smt. Vidyavati 186. Need to start relief works under NRELP in Bundelkhand (Madhya Pradesh) Chaturvedi to provide jobs to people. 187. Menace created by the tigers around the Sh. Sanat Kumar 19-4-85 0, 10 Sunderbans Tiger Project in West Mandal Bengal and need to take measures to save people and cattle. 188. Famine conditions in hill areas of Uttar Sh. Harish Rawat Pradesh and need for relief measur-189. Need to open a Postal Division in Sh. Jagennath Orison Pattneik 190. Acute shortage of power in Uttar Pre-Sh. Jitendra Prasad desh particularly in Shahjanpur and need to divert power from other 191. Need for release of Central Government Sh. Ram Nagina share for speedy construction Mishra of road bridge over river Ghaghra in district Deoria (U.P.) Sh. Kamla Prasad 192. Need to provide cotton yarn at reasonable rates to the weavers of district Rawat Barabanki in Uttar Pradesh. Smt. Vidyavati 193. Need for providing more financial aid by the Centre to the State Govern-Chaturvedi ment for providing drinking water in Tikamgarh. district Chhattarpur, Madhya Pradesh. 194. Need to streamline the implementation Sh. Harish Rawat of the Self Employment Guarantee Scheme and to increase the limit of Bank loans. 195. Pollution of Ganga at Hardwar due to Sh. Chintamani Jena discharge by BHEL and IDPL etc. and need for effective remedial steps. 196. Need for sanctioning the project by the Sh. P. Panchalainh Centre for construction of a road from Itchapuram to Thada, Andhra Pradesh. 197. Threatened token strike by RMS and Sh. Anand Pathak M.M.S. Employees Union on 6th June, 1985.

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198.	Need for installation of T.V. station in Birpur, Bihar.	Dr. G.S. Rajhans	H	М
1 <b>9</b> 9.	Need for the Central help to the State Government for construction of Na- tional Highway from Gopalpur to Orissa border for social and econo- mic upliftment of tribal belt in Ori- ssa.	Sh. Jagannath Patnaik		
g00.	Need to construct a railway bridge over Seryu (Ghaghra) river to connect Ayodhya and Prayag by an exp- ress train.	Sh. Nirmal Khatri	I   	
<b>2</b> 01.	Need to expedite construction work of Mathura-Alwar new Railway line (Central Railway).	Sh. Ram Singh Yadav		1
<b>2</b> 02.	Need to clear the pending applications of Freedom fighters and ex-I.N.A. personnel for grant of pension.	Prof. Narian Chand Parashar	}	
203.	Need for setting up of fishing harbour at Paradeep.	Smt. Jayanti Patnaik		
204.	Need to declare Jaga Jyoti Besaveswars birthday as a National holiday and instal his statue in front of Parlia- ment House.	Sh. G.S. Basavaraju	23-4-85	0 1
205.	Need for allocation of adequate wagon to Coimbatore to facilitate move- ment of pig iron and other steel materials.	Sh. N. Sunderrajan	  -  -  -	،
206.	Need for direction to the Department of Archicology to take over certain temples of architectural and zesthe- tic value of Hassan district (Karna- taka) which are in dilapidated conditions.			,
207.	Need to remove shortage of diesel in Gorakhpur district.	Sh. Mahavir Prasad		
208.	Need to print retail prices on all varieties of cloth on each metre.	Sh. Shanti Dhariwal	)	
209.	Need to extend Akbarpur-Tanda Rail- way line and construction of another platform with sheds on those Railway Stations.			
210.	Need to extend the services of Vayudoot I. A. C. to Purnea (Bihar).	Smt. Madhuri Singh	1	
111.	Increasing volume of traffic from Kerala to Gulf-countries and need to declare Trivandrum as an Inter- national Airport and to complete the work on Galicut and Gochin airports.	Sh. K. Mohandas	24-4-86	o ol

t	2	3	4 .	5
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212.	Need to draw a tributary from Sone Irrigation Canal from Dhana to Pareb in Patna district.	Sn. G.P. Tragur		
213.	Need to set up a Central Board for pro- per maintenance of places of religious and tourist importance near Haridwar and Rishikesh.	Shri Jai Prakash Agarwa]	<b>)</b>	
214.	Drought in Madhya Pradesh and need to provide adequate central assistance for welfare schemes etc.	Shrimati Pushpa Devi	 	
215.	Need to widen National Highway No. 15	Shri Virdhi Chander Jain	25-4-85	<b>P</b> 1 0
₽16.	Need to exempt marine products from levy of taxes by the Government of Tamil Nadu.	Smt. Vijayanthimala Bali	<b>!</b> !	
217.	Need to modernise the Krishna Irriga- tion Delta System by providing Cent- ral and World Bank assistance.	Shri P. Sobhanad- reeswara Rao		
.218.	Need to allot land to landless farmers of Ganga Nagar District in Indira Ganal region.	Shri Birbal		
219.	Need to include Ghazipur and Balia (Uttar Pradesh) in the Genga Action Plan.	Shri Zainul Basher		
220.	Need for the exclusion of 'Mochis' from the List of Scheduled Castes in Guj- arat except District Dang.	Shri Narsing Makwana		
221.	Damage done to crops by wild animals in various parts of the country and need to take remedial steps.	Dr. Ghander Shekhar Tripathi		
222.	Need to restore regular electricity supply in the Gorakhpur Fertilizer Plant.	Shri Madan Pandey		
223.	Need to have Time-Scale of pay for the employees of the N.T.C. of Tamil Nadu.	Dr. A. Kalanidhi		
224.	Need to arrange loans of Rs. 2000 for each worker of M/s. Binny Mills Ltd. Madras from the State Bank of India.	Shri K.R. Natarajan	26-4-85	, (5
225.	Need to take steps to curb malaria in Delhi	Shri Lalit Maken		
226.	Need to lift the ban on fresh sacruitment in Central Government effices.	Shri Satyagopa l Misra		
227.	Drought situation in Rajasthan and need to provide special assistance to the State Government for installing hand pumps etc.	Prof. Nirmala Kumari Shaktawa:	•	

1 2 R 5 H M. 228. Need to permit the shopkeepers of Dharam- Shri K.D. Sultanpura on Kalka-Simla National Highway to carry on their business till the new shops are constructed for them. Shrimati Krishna 229. Need to tone up telephone services in Sahi Barauni (Bihar). 230. Need to set up some heavy industry in Shri Nirmal Khatri district Faizabad (Uttar Pradesh) to remove unemployment among the youngmen. Shri Chingwang 231. Need to take immediate steps to establish two more T. V. relay stations at Moko-Konyak keliung and Dimapur in Nagland. 232. Need for Central assistance to Maharash. Shri Mukul Wasnik tra for solving the drinking water problem in the scarcity hit villages in district Buldana. 233. Need to release adequate funds by the Shri Chandra Mohan 29-4-1983 01 Central to the Uttar Pradesh Govern-Singh Negi ment to meet the unprecedented drought situation in the State. 234. Need to purchase pandy from the paddy Shri V. Sobhanadgrowers of Audhra Pradesh at the same recswara Rao price as is paid to Punjab farmers and also to give bonus to them. 235. Need to review the provisions of the Em- Shrimati Bibha ployes' State Insurance (Amendment) Ghosh Goswami Act, 1984. 236. Need for early completion of Banspani- Shri Harihar Soren Jakhpura railway line in Orissa. 237. Need to alleviate the sufferings of people Shri Chintamani living in Khurda and Nayagarh Panigrahi (Orissa) due to acute scarcity of drink ing water. 238. Need to set up an academy of judicial Shri Kamal Nath Administration to train judges and conduct refresher courses for them. 239. Need for improving the pay scale of post Shri Shantaram Naik

graduate teachers in Goa, Daman and Din and removing disparity in pension to teachers of aided and Govern-

Madhya Pradesh to cope up with the problem of drinking water in the State

Need for immediate Central help to Smt. Pushpa Devi

ment schools.

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241.	Need to make the Himsager Express a Prof. P.J. Kurien bi-weekly train and to provide its stoppages at important stations in the District of Kottayam, Pathnathitts and Alleppey.	30-4-19 <sup>8</sup> 5	o 16
242.	Need to remove the limit of Rs. 1,600 for Shri K.N. Pradhan payment of bonus to employees.		
243.	Need to give employment in future to Shri Dip Narayan the unemployed residents of district Van Mahant; Gonda (Eastern Uttar Pradesh) in I. T. I. set up there.		
244.	Need to take steps for the proper func- tioning of Kolar Gold Mires to avoid its closure.		
<b>24</b> 5.	Need to give clearance to the Sidhmukh Shri Birbal and Nauhar Canal Project in Rajasthan.		
<b>24</b> 6.	Need to provide good seeds, fertilizer and Shri R.P. Suman. means of irrigation to the farmers and ensure remunerative price for their produce.	,	
247.	Need for financial assistance from the Shri K. Kunjambu Banks to the weaker sections and low income groups to implement the social housing schemes in Kerala.		
248.	Need to maintain prace and order in Shri Zainul Basher Aligarh Muslim University.	2-5-85	0 15
249.	Need to restart the suspended direct ShriRam Bhagat trains from Patna to North Bihar. Paswan	•	
250.	Need to bring the Rajasthan tanneries Shri Banwari Lal in joint sector to save them from clo-Bairwa sure.		
251.	Need to allow the Government of Kerala Shri. K. Mohandas to grant title deeds to the setflers in forest land in Kerala.		
252.	Need for early completion of the work Shri Keshavrao Pardhi undertaken for increasing the capacity of telephone exchanges in Bhandara-Tumer and Gondia in Maharashtra.		
2 53.	Need to develop tourist centres in histori- cal places in Madhya Pradesh. Sharma Bhanu		
254	Need to resume the facilities which were Shri T. Basheer available earliar in the Passport Linison Office located in Trivandrum.		

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<b>2</b> 55.	Need for central assistance to Uttar Pra- desh Government to meet the situa- tion created by the unprecedented drought in several districts of the State.	Sh <del>ri Ba</del> iram Singh Yuda v		,
256.	Need to raise the height of all the plat- forms at St tions falling on Symisti- pur Brash nki line and to provide sheds over them.	Dr. C.S. Tripathi	7-5-1 <del>9</del> 85	0 10
257.	Need for early construction of reliway line between H jipur and Sugauli in Bihar.	Shrinati Kishori Sinha		
258.	Need to meet the expenditure involved in shifting of the existing railway line- Maue lipton m to Vijayawa de-by the Central Government.	recswara Rao		
259.	Need to constitute a Commission and trake other effective steps to remove the grievances of am II regional news papers.	Shri K.N. Pradhau		
<b>26</b> 0.	Need to initiate necessary measures to stop unauthorised reproduction of books of Indian authors in Bangla- desh.		1	
261.	Need to inst.l a Rudio transmitter in Ayodhy, U. P.	Shri Nirmal Khetri		
262.		Shri V. Sreenivsa Prasad		
263. \`	Need to upgrade the Khanpur Ahir Flag Station in Rejasthum as full feedged Reilway Station,	Shri Ram Singh Yadav	8-5-1985	0 16
264.	Need to review the decision to disband the O. N. G. C. Regional Office at M. drys.	Shri K. Ramamurthy		
<b>26</b> 5.	Need to publish Gurudev Tagore's works in all region I languages to promote 1 national integration.			
<b>266.</b> ⋅	Need to the steps for regular supply of improved quality of essential commodities in Car Nicobar,	Shri Ajit Kumar Saka		
<b>26</b> 7	Need to exempt marble from the levy of I	Prof. Nirmala Kwineri Shaktawat		
2 <b>68.</b> ]	Need for integrated development of the S ducoit infested area in district Morena (Madhya Pradesh) and district Agra (U.P.)		9-5-1985	o 16

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provided to those working in NTPC.

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312.	Need for Central Government to; pre- pare comprehensive and long, term, plans to harness the water resources of rivers in hill areas of Utar Pra- desh to meet the requirement of power.		н	M.
313.	Need to construct a bridge over the Gunga river from Manjhi to Mohadi city in north Bihar.	Shri Ram Bahadur Singh		
314.	Need to direct the management of oil refinery at Cochin to negotiate with the Employees Unior to end the strike.	Shri Suresh Karup		
315.	Need to devise ways and means to combat the situation caused by the discharge of industrial and chemical wastes by various units in Public & Private sectors in rivers and open fields.	Shri K.R. Naterajan		
316.	Need to increase railway facilities in Bihar particularly extension of some trains to Patna.	Shri C.P. Thakur		
317.	Need to give adequate compensation, residential plots and employment to the farmers whose lands are acquired by the Delhi Administration.	Shri Bharat Singh	} 17-5-85	
318.	Need to make available Imuran, a life saving drug for kidney patients, either by restarting production within the country or by import.	Shri D.N. Reddy		
319.	Need to take remedial measures for the survival of 'Swaria Paharia' tribe facing extinction.	Shri R.P. Das	1	
320.	Need for financial assistance to the Go- vernment of Orissa to help the furmers in Balasore district to amend the Fa- mine Code.	Shri Chintumni Jena		
321. ]	Need to survey a new railway line from Berhampur to Brudh or Sonepur in Bolangir (district) Orissa.	Shri Somanth Rath		
322. I	Need to direct the Punjab Government to trace 17 Dadyn labourers from Oris- su and to release them from contrac- tor's bondage.	Shri Chintamani Panigrahi		
323. N	leed to sanction more funds by the Central Government for upliftment of tribuls:	Shri Ajoy Biswas		
324. N	Need for early inclusion of Jabalpur city under National Malaria Eradication Programme.	Sari Ajay Mushran		-

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<del></del> -	yan arangan nggadangangkan naman kangguna ni fasakatan sa dan			н. м.
340.	Need to complete the work of Lying broad gauge line linking Pathankot to Barmer in Rajasthan border.	Shri Virdhi Chand <del>or</del> Jain		
341.	Need to take appropriate measures to check rising prices and to streamline the distribution system.	Shri Braja Mohan Mohanty		
342.	Need to provide immediate relief and fin neight assistance to the drought affected people in Karnau.ks.	Shri S.M. Guraddi		
943-	Need to take steps to solve the problems of teachers at I.I.T., Kharagpur.	Shri Narayan Chou- boy	1	
3 <del>4</del> 4.	Need to take over the textile mills of Modinagar.	Shri Basudeb Acharia	20-5-85	o rg
<b>34</b> 5·	Need for the Central Government to take measures to purchase surplus paddy from peasants in Andhra Pradesh and to put moratorium on payment of debts.	Prof. N.G. Rangu		
346.	Need to provide one T. V. set along with a satellite T. V. antenna to each Panchayat in tribal and hilly villages.	Shri P.Namgysl		
<b>34</b> 7·	Need for financial assistance by Central Government to start relief work for providing drinking water in some drought affected areas of Madhya Pradesh.	Shri Ažiz Qureshi		
348.	Need to put a moratorium on all loans taken by pepper cultivators and to abolish export duty.	Prof. P. J. Kurien	,	۲,۶
349.	Need to extend crop insurance scheme to fruits and vegetables.	Shri Harish Rawet		
350.	Need to make drastic changes in the management of Keshoray Patan Sugar Mill in Bundi district of Rajas- than.	Shri Shauri Dhariwal		
351.	Need to start work immediately en Lalitpur-Banda railway line.	Smt. Vldysvati Chaturvedi	3	